

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-218-2020**

Cyena R. Vaz ... Petitioner  
Versus  
The State of Goa & Ors. ... Respondents

Mr. Ryan Menezes, Advocate for the Petitioner.  
Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional  
Government Advocate for Respondent Nos.1 to 5.

**Coram:- DIPANKAR DATTA,CJ &  
M. S. SONAK, J**

**Date:- 18<sup>th</sup> December, 2020**

**P.C.**

On the motion of Mr. Menezes, learned counsel for the  
Petitioner on instructions, we grant the Petitioner leave to withdraw this  
petition with liberty to pursue the matter with the Administrative  
Authorities.

2. The petition is disposed off as withdrawn with liberty as  
aforesaid.

**M. S. SONAK, J**

**CHIEF JUSTICE**

**at\***